

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF JUNE, 2026

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.26
CIVIL SUITS (COMM)	2955	16	1	2970
CIVIL ORIGINAL (COMM-IPD-TM)	1107	0	5	1102
CIVIL ORIGINAL (COMM-IPD-CR)	195	1	0	196
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	139	0	1	138
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	138	2	0	140
CIVIL APPEAL (COMM-IPD-CR)	15	0	0	15
CIVIL ORIGINAL (COMM-IPD-PAT)	60	0	0	60
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4610	19	7	4622

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.06.26	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.26
CIVIL SUITS (COMM)	1488	2	3	1487
ORIGINAL MISC. PET. (I) (COMM)	227	12	7	232
ORIGINAL MISC. PET. (T) (COMM)	61	0	0	61
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	24	0	0	24
ORIGINAL MISC. PET. (COMM)	2620	3	0	2623
ORIGINAL MISC. PET. (ENF.) (COMM)	1065	1	0	1066
ORIGINAL MISC. PET. (EFA) (COMM)	46	0	0	46
ARBITRATION APPEAL (COMM)	71	3	1	73
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	97	15	4	108
COUNTER CLAIMS (COMM)	180	1	0	181
CIVIL SUITS (COMM) (INFRA)	2	0	0	2
TOTAL	5881	37	15	5903